

(b) the date of starting its construction and the scheduled time of its completion and the up-to-date progress made thereon ;

(c) whether the construction will be completed by the scheduled time ; and

(d) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) The estimated cost is about Rs. 20 crores.

(b) to (d) Model experiments are in progress at Central Water Power Research Station Pune for locating a suitable site for construction of the bridge. Boulders are being collected at site for construction of guide bunds. The work will be started immediately after final selection of the site for construction of the bridge.

Release of Annual Increments and Payment of Salary for Non-Strike Days to Pharmacists Delhi Administration

2672. SHRI RAJESH KUMAR SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 10120 on the 7th May, 1981 regarding release of annual increments and payments of salary for non-strike days to Pharmacists, Delhi Administration and state :

(a) whether unauthorised absence from duty has since been condoned by Delhi Administration ;

(b) if so, whether the annual increments and the salaries in dispute have also been paid ;

(c) if not, the reasons for delay ; and

(d) the time by which the salaries and the increments of the affected pharmacists will be released ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) :

(a) Not yet.

(b) No, Sir, some pharmacists, have not been granted annual increments and also salaries for the disputed period have not been released.

(c) The dues of the Pharmacists have not been cleared for want of sanction regarding condonation of the period of strike.

(d) As soon as the decision about the period of strike is arrived at.

विशेषतः पिछड़े क्षेत्रों तथा अशिक्षित समुदायों में शारदा एक्ट का उल्लंघन

2673. श्री मूल चन्द ढागा :
श्री नवल किशोर शर्मा :

क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1929 के शारदा एक्ट के अन्तर्गत लड़कियों के विवाह की न्यूनतम सीमा निर्धारित की गई थी, परन्तु आज भी देश के अशिक्षित समुदायों में, विशेषतः पिछड़े क्षेत्रों में, बाल विवाह खुले आम हो रहे हैं ; और

(ख) यदि हाँ, तो सरकार ने इसे समाप्त करने के लिए क्या कदम उठाये हैं ?

शिक्षा और समाज कल्याण मंत्रालय में राज्य मंत्री (श्रीमती शीला कौल) : (क) बाल विवाह रोक अधिनियम, 1929 द्वारा लड़कों और लड़कियों के लिए विवाह की न्यूनतम आयु निर्धारित की गई थी। सरकार को इस बात का पता है कि देश के कुछ भागों में कुछ बाल विवाह हो रहे हैं।